

STATEMENT

Earnings from Pachora-Jamner Narrow Gauge Railway Line

Year	Earnings	
	Coaching	Goods
1952-53..	Rs. 2,57,605	Rs. 60,912
1953-54.	Rs. 2,20,063	Rs. 56,623
1954-55.	Rs. 2,68,806	Rs. 40,232
1955-56	Rs. 2,89,441	Rs. 57,206
1956-57.	Rs. 4,22,236	Rs. 71,137

PRODUCTION OF SUGAR IN 1957-58

6. SHRI MAHESWAR NAIK: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what was the quantity of sugar produced in India during the year ending March 1958 and how it compares with that of the previous year;

(b) how much of this sugar was released for (i) export and (ii) internal consumption; and

(c) what was the accumulated stock of sugar with the factories at the end of the year?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) 21.95 lakh tons as against 20.02 lakh tons during the corresponding period last year

(b) (i) 1.16 lakh tons and (ii) 19.69 lakh tons.

(c) 13.34 lakh tons on 31st March, 1958.
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CENTRAL HEALTH SERVICE SCHEME

7. SHRI M. P. BHARGAVA: Will the Minister of HEALTH be pleased to state:

(a) whether it is proposed to include, all the doctors at present working in the Contributory Health Service Scheme for Government Servants in the Central Health Service Scheme; and

(b) if so, what steps have been taken in this connection?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes.

(b) Lists of officers suitable for appointment to various grades of the Central Health Service prepared by a Selection Committee and approved by the Union Public Service Commission have been issued on 15th April 1958.

12 NOON

PAPERS LAID ON THE TABLE.

APPROPRIATION ACCOUNTS OF THE GOVERNMENT OF DELHI FOR 1955-56 AND AUDIT REPORT, 1957.

THE MINISTER OF ECONOMIC AFFAIRS (SHRI B. GOPALA REDDI) : Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, copy of the Appropriation Accounts of the Government of Delhi for the year 1955-56 and the Audit Report, 1957. [Placed in Library. See No. LT-677/58.]

NOTIFICATION PUBLISHING AMENDMENT IN THE COTTON TEXTILES (PRODUCTION BY HANDLOOM) CONTROL ORDER, 1956 TOGETHER WITH AN EXPLANATORY NOTE THEREON

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN) : Sir, on behalf of Shri Nityanand Kanungo, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Commerce and Industry Notification S.O. No. 487, dated the 3rd April, 1958, publishing an amendment in the Cotton Textiles (Production by Handloom) Control Order, 1956, together with an explanatory note thereon. [Placed in Library. See No. LT-680/58.]

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE DEPUTY MINISTER OF AGRICULTURE (SHRI M. V. KRISHNAPPA) : Sir, I beg to lay on the Table, under